

¢ITEM NO.60

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 26543/2015
DR. D C SRIVASTAVA Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file lengthy list of dates and interim relief and office report)
WITH
SLP(C) No. 26635/2015
(With Office Report)

Date : 04/08/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Prashant Kumar,Adv.
M/s. Ap & J Chambers,Adv.

For Respondent(s) Ms.Vibha Dwivedi,Adv.
Mr. Shail Kumar Dwivedi,Adv.
Ms.Archana Singh,Adv.
Mr. Abhishth Kumar,Adv.
Mr.Vikas K.Singh,Adv.
Mr. T. N. Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service is complete. Ld.counsel for the appearing respondents
have already filed the counter affidavit in both matters. Viewed
thus, these matters shall be processed for listing before the
Hon'bble Court as per rules.

(M V RAMESH)
Registrar

SB